

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/674A/(IB)/2017

NAME OF THE PETITIONER(S)

: RELIANCE COMMERCIAL FINANCE LTD

NAME OF THE RESPONDENT(S)

: VASAN DENTAL HOSPITAL PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION


SIGNATURE

REPRESENTATION BY WHOM

- | | | | |
|----|-----------------------------------|----------------------------|--------------|
| 1. | ROHAN RAJASEKARAN | Counsel for Respondents | AH - L |
| 2. | Yashod Varadhan
For K. Moorthy | Counsel for Petitioner | V2- |
| 3. | P. THANNARAJ | Legal Executive Respondent | P. Thannaraj |

ORDER

Counsel representing both the parties are present. Shri P Thangaraj, Legal Executive of the respondent company present. Counsel for petitioner submitted that the talks between the parties for settlement have failed. Counsel for respondent submitted that he received information through the Legal Executive that the respondent is intending to have another round of talks with the petitioner for settling the issue and stated that in case the settlement talks fail, they shall file counter for which they sought time. Considering the request and in the interest of justice, this Adjudicating Authority is inclined to grant an opportunity to make submissions. Put up on 08.01.2018.


K Anantha Padmanabha Swamy
Member (Judicial)

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